

**Name of the corporate debtor: Revital Reality Private Limited (In CIRP)**

Date of commencement of CIRP: 04.06.2024

List of creditors as on: 02.08.2024

**List of operational creditors (Government dues)**

(Issued on 03.09.2024)

S. No.	Name of creditor		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income tax department	Government of India	25-06-24	6,123,814	6,123,814	Operational debt-Government dues	Nil	No	0.00%	Nil	Nil	Nil	-	Claim collated subject to outcome of litigation pending under Income Tax Act, 1961
2	Directorate of Town & Country Planning	State of Haryana	02-09-24	252,504,448	-	Operational debt-Government dues	Nil	No	0.00%	Nil	Nil	Nil	252,504,448	
<b>Total</b>					<b>258,628,262</b>	<b>6,123,814</b>							<b>252,504,448</b>	

Note:

1 Aforesaid claims collated in a swift manner by the IRP/RP, to meet out statutory timelines as mentioned in the code and related regulations.

2 IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.